

for lifetime to take care of contingency of supplier discontinuing the manufacture of these spare parts.

Property Dealers in Delhi

8487. SHR VJAY NAVAL PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of property dealers are operating in Delhi without any licence;

(b) whether the customers are being cheated or charged heavily by these property dealers; and

(c) if so, the steps the Government propose to take to streamline this profession?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). Charges recoverable by property dealers have not been laid down by the Government. Remedy for cheating or other misbehaviour already lies in the Indian Penal Code.

New Strategies by BHEL

8488. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electricals Limited (BHEL) has chalked out any strategy to meet the situation arising out of changes in industrial and economic policy of the Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.

THUNGON): (a) and (b). BHEL has reviewed its strategies in the context of changes in the industrial trade and fiscal policies. It is adopting the following approach to meet the situation:

1. Mopping up business from existing power stations through life extension, renovation/modernisation of old equipment.
2. Diversification into new synergistic growth areas where BHEL's existing infrastructure, skills and capabilities could be gainfully utilised.
3. Greater thrust on exports (both physical and demand) by focussing on specific potential areas. A company wide programme to obtain ISO-9000 quality certification is being pursued.
4. Joint working with reputed companies by formulating bids with consortium arrangements.
5. Retaining market leadership in existing areas by selective modernisation/upgradation of facilities and technologies.
6. Marketing drive to obtain balance orders of VIII Plan and IX Plan for power generating equipment.

Purchase Bills of Praga Tools Limited

8489. SHRIDATTATRAYABANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether a large number of material purchase bills were passed in Praga Tools Ltd. without actually purchase of material during 1990-91 and 1991-92 till date;

(b) if so, the details thereof and loss